## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP	-	For compli-	252(1)	B-Commerce Info Systems Pvt. Ltd. Vs.
No.126/BB/		ance of	2000 - 200.	ROC
2017		office		
		objections		
	7 - 11	raised by		
		registry	_	

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1,	ABMIJIT ATUR 9663309317	Petitivner	gra	

Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed an affidavit as per the directions of the Tribunal. Hence, issue notice to ROC.

List it on 08.11.2017.

MEMBER (J)

MEMBER (T)